

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. Company Petition/8/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024

NAME OF THE PARTIES:- Bhubnesh Commercial Pvt Ltd
V/s
Harinagar Sugar Mills Limited

Section: 97(1) of Companies Act, 2013

ORDER

Ld. Counsel, Niharika Ahluwalia a/w Chirag S. appeared for the Petitioner and Ld. Counsel, Dhanyashree Sadya a/w Vanshika Shroff appeared for the Respondent no. 1. Ld. Counsel appearing for the Petitioner seeks time to file rejoinder. Let rejoinder, if any, be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing subject to last chance, and no further adjournment shall be granted. List this matter on **24.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)